

C. A. T. Bench, JAIPUR

(2)

Date of Order	Orders
15/4/94	Sh. Anil Khanna counsel for the applicant On request of the counsel for the applicant may be listed for admission on 25/4/94. C. K. Khanna (C. A. T. Bench) Member (A)
25-4-94 Regd. G-2 Notices issue to the Res. along with copy of C. A. T. Bench 27/4 File no. 25/4 Dt. 25/4	Mr. Anil Khanna - Counsel for the applicant Heard. Issue notice to the respondents regarding admission returnable on 27-6-94. May be listed for admission on 27-6-94. (C. A. T. Bench) Member (A) C. K. Khanna (C. A. T. Bench) Member (A)
29/4/94 Notice for R-2 come back because Res. no. 2 refused the notice (R-2) Notice to R-3 served (R-3) (A.O. filed in 11/4/94) 29/6 Copy sent to the app. cl. & comp. 383/6/94 11/4/94 29/6/94	27-6-94 None present for the applicant. CA is dismissed in default for non-prosecution on part of the applicant. (C. A. T. Bench) Member (A) C. K. Khanna (C. A. T. Bench) Member (A)